

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:1908  
ANSWERED ON:04.08.2003  
IDENTITY CARDS TO BEEDI WORKERS  
BHARTRUHARI MAHTAB

**Will the Minister of LABOUR be pleased to state:**

- (a) whether there is any proposal to issue identity cards to all the beedi workers in the country;
- (b) if so, the details thereof and the number of identity cards issued so far in Orissa; and
- (c) by when the remaining workers are likely to get their identity cards?

**Answer**

MINISTER OF STATE FOR LABOUR AND PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

(a) to (c): As per the provisions of Rule 41 (1) of Beedi Workers Welfare Fund Rules, 1978, the owner of an establishment, factory or contractor engaged in the manufacture of beedi, shall issue identity cards to every employee.

1,75,268 beedi workers have been issued identity cards in Orissa. Issuing of identity cards to the beedi workers is an ongoing process and with the close co-operation of State Governments and employers, the Labour Welfare Organisation has been making all efforts to issue identity cards to as many beedi workers as possible.